



HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIV-16/2016-20- 404, Dated: 09.01.2020

TENDER CANCELLATION NOTICE

Tender Reference No. : XXXIV-16/2016-19-15786, Dated: 24.12.2019

Tender ID : 2019_HCOR_58310_1

This is for information of all concerned that the eTender for "Supply, Installation and Testing of 41 numbers of Multi Functional Printers(MFPs)" published through eTender Notice No. "XXXIV-16/2016-19-15786, Dated: 24.12.2019" in the State Government eProcurement Portal is hereby cancelled due to change in technical specification of the product. The Firms who have submitted their Tender Fees and Earnest Money Deposits as per the procedure laid down in the aforesaid eTender Notice, are requested to collect the same from the Computer Section of the High Court of Orissa.

By Order

Registrar Judicial
High Court of Orissa, Cuttack